

MR. SPEAKER:

यह भी ऐसा ही हुआ न ।

Once you punish an officer for anything, for breach of privileges or any mistake, or some committee punishes that officer and then suppose it happens—in case any departmental action is sought, that is a different matter, in that case also this House should give some guidance—but you give some punishment and he gets a promotion there. That will be very incongruous.

SHRI MADHU LIMAYE: That has happened in many cases.

श्री अटल बिहारी वाजपेयी : (स्वाध्याय)  
अध्यक्ष जी. रेपीभाड करना किसी को यह अपने में सजा है. और सरकार को उस सजा को नोटिस ले लेना पड़ेगा ।

MR. SPEAKER: That is the reason, not this reprimand alone. I am just trying to seek some guidance from the Chairman of the Committee of Privileges. So far as our reprimand or other punishment, and also at later stages by the Department is concerned—irrespective of the cases we have already dealt with; these will not be affected in any way—but for future guidance, I will call a meeting and will discuss it with them and try to evolve some procedure.

SHRI VAYALAR RAVI (Chirayinkil): This should not be a precedent.

MR. SPEAKER: Frankly speaking—I do not know what your reaction is—I have been myself perturbed, because I felt that we have done something which should not have been done, on the question of privileges. So, that is the reason why I want to get the guidance of the Chairman of the Committee.

SHRI S. M. BANERJEE: Somebody should define our privileges.

MR. SPEAKER: This is my considered opinion that once you try to codify it, you will be restricting yourself, and every time they will say that it is out of court. So, leave it open. It is for the House to decide it.

Now, we adjourn for lunch and reassemble at 2 P. M.

13.00 hrs.

*The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.*

*The Lok Sabha re-assembled after Lunch at five Minutes past Fourteen of the Clock.*

[Mr. DEPUTY-SPEAKER in the Chair]

RE. DEATH OF TWO C.P.M. WORKERS IN RANIGANJ

MR. DEPUTY-SPEAKER: Shri Shankar Dayal Singh.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I want to tell you one thing. Yesterday the hon. Speaker had directed the Government to make a statement on the murder of two C.P.M. workers in Raniganj. I expected the Home Minister to make a statement today.

I would like to know from the hon. Minister why is it that the Government has not come forward with a statement giving the details to the House. My question now is: what is the Government going to do with regard to this?

MR. DEPUTY-SPEAKER: Order, please. Mr. Singh.

SHRI JYOTIRMOY BOSU: You cannot follow the divide-and-rule policy.

MR. DEPUTY-SPEAKER: I am not dividing. I am just following the order of the House. You please help me in keeping to the order of the House.

SHRI JYOTIRMOY BOSU: I shall do so with both hands. The question is: would you kindly ask the Government to make a statement on this? Sir, yesterday the Speaker had given a clear directive to the Government that they must make a statement on the floor of this House. Shri Raghu Ramaiah is here. Why is it that he is afraid of making a statement? What is there to hide? It is a political murder.

MR. DEPUTY-SPEAKER: Order please.

SHRI JYOTIRMOY BOSU: Why do you shield him? Would you kindly go through the proceedings? (*Interruptions*).

MR. DEPUTY-SPEAKER: It is not in the order. Mr. Bosu, you will kindly cooperate.

SHRI JYOTIRMOY BOSU: I am only wanting the Government to tell us about this. (*Interruptions*).

MR. DEPUTY-SPEAKER: Mr. Singh, will you kindly come nearer?

SHRI JYOTIRMOY BOSU: I can come nearer you.

MR. DEPUTY-SPEAKER: No please. (*Interruptions*).

SHRI JYOTIRMOY BOSU: I only want the Government to make a statement. If you do not direct them to make a statement, we may have to walk out. (*Interruptions*).

MR. DEPUTY-SPEAKER: Mr. Singh.

14.08 hrs.

### INDIAN RAILWAYS (SECOND AMENDMENT) BILL

श्री शंकर बयाल सिंह (चतरा) : रेलवे का जो मामला चल रहा है वह कम्पेंसेशन के मुताल्लिक है। जो मरते हैं उन को कम्पेंसेशन मिलता है। इस लिए यह जरूरी है वह जो कह रहे हैं वह जरूरी नहीं है। वह सदन का समय बरबाद कर रहे हैं। ग्राप मरने वालों को पचास हजार रुपया कम्पेंसेशन के तौर पर देने जा रहे हैं। लेकिन यहाँ मेरे समय का जो एक्सीडेंट हो रहा है, इसका कम्पेंसेशन मुझे क्या मिलने वाला है। इतना मेरा कीमती वक्त ये बरबाद कर रहे हैं इसका मुझे कम्पेंसेशन क्या मिलने वाला है। इसका कम्पेंसेशन मुझे इस रूप में दिया जा सकता है कि मुझे आपने जितना समय देना था उससे दस मिनट और अधिक दे दें— (इंटरप्शन) मान्यवर कल मैं कह रहा था कि रेलवे में जो एक्सीडेंट होते हैं सब से पहले उन के कारणों पर विचार करना होगा। किस कारण ये होते हैं उनका पता लगाना होगा और उनका निवारण करना होगा। (ब्यवधान) मुझे दुख के साथ कहना पड़ता है कि रेल दुर्घटनाओं की जब बात हो रही है तो ज़ोतिर्मय साहब बसु बीच में खलल डाल रहे हैं। इससे पता चलता है कि जो एक्सीडेंट होते हैं इसमें इन का हाथ है। इसका कारण यह है कि जब मैं यहाँ इन एक्सीडेंट्स के बारे में बोल रहा हूँ तो ये बीच में विरोध कर रहे हैं। ये जानते हैं कि रेलवे एक्सीडेंट्स का जहाँ तक ताल्लुक है इन के दल के द्वारा जो प्रसामाजिक कार्य होते हैं, मैं उन का भंडा-